

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.4391/2015

New Delhi this the 3rd December, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Thounaojam Rosantanjit Singh
S/o Shri Thounaojam Ibobi Singh
R/o Utlou Mayai Leikai Near SAI Complex
P.O.& P.S. Nambol
District – Bishenpur-795134
Manipur.

...Applicant.

(By Advocate: Shri Naresh Kumar Gaur)

Versus

Medical Council of India
Pocket 14, Sector 8,
Dwarka, New Delhi
Through its Secretary.

...Respondent.

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

After advancing some arguments, learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to file a fresh one, after six months of filing of the applicant's representation, as per law. Therefore, the O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/